GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:1458 ANSWERED ON:03.08.2010 HIGHWAYS UNDER TOLL Joshi Dr. Murli Manohar;Singh Shri Rajiv Ranjan (Lalan)

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the percentage of the total highways of the country handed over to the private sector for collection of toll tax presently;

(b) whether the private companies who are responsible for managing such highways do not provide services/facilities to the common man as per the prescribed guidelines;

(c) if so, the reaction of the Government thereto;

(d) whether the Government has taken any steps to address the problems being faced by the road users in this regard; and

(e) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH)

(a): This Ministry is primarily responsible for the development and maintenance of National Highways (NHs) only. All other highways fall under the purview of the respective State Governments / Union Territories. About 5.5% length of NHs in the country have been handed over to the private sector for collection of toll tax as on 31-7-2010.

(b) to (e): No, Sir. The services / facilities to the common man have been provided by the private companies (concessionaires) as per the conditions of concession agreement. The problems faced by the road users are addressed through the provisions of the concession agreement. Apart from this, inspections / field visits from the Headquarters are conducted from time to time to ensure compliance to the terms of the concession agreement.